

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

41. CP/35(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Pratik C. Khandhadiya**  
**V/s**  
**Hindustan Unilever Limited**

**Section: 58(3) Sec.59 of Companies Act, 2013 & Rule 11 of NCLT**

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**ORDER**

Mr. Pratik C. Khandhadiya, Petitioner appeared in person. Counsel, Jash Shah appeared for the Respondents. List the matter on **10.04.2024** for filing written submissions.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

05.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**